

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

**CAUSE LIST (VACATION BENCH)
(IN COURT NO. 2)**

**Date : 15th June, 2017
Time : 10.30 A.M.**

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE DR. AJAY A. DESHPANDE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
AFTER NOTICE			
1.	Original Application No. 316/2017	Balbir Singh Vs. The Chairman, IHBAS & Ors.	Mr. Siddhartha Singh, Adv. for Applicant
2.	M.A. No. 755/2017 IN Original Application No. 384/2017	Pathranand, the disciple of : Swami Bajranand Ji Maharaj Vs. State of Madhya Pradesh & Ors.	Mr. Daleep Dhyani & Mr. Deepak Kohali, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
3.	Original Application No. 602/2016 (M.A. No. 1147/2016)	Anand Karunakaran & Ors. Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Dr. Abhishek Atrey, Adv. for MoEF & CC Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 5 Mr. Rajesh K. Singh, AGM Legal for Raheja Developers Ms. Neelam Rathore, Adv. for R-6
4.	Original Application No. 100/2017 (M.A. No. 510/2017)	Birendra Singh Matura & Ors. Vs. Ministry of Environment, Forests & Climate Change & Ors.	Mr. Aagney Sail, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Divya Prakash Pande, Adv. Mr. Rajesh Kumar Singh, Adv. Mr. B. V. Niren, Adv. for R-2 Mr. Akshat Hansaria, Adv. for R-3 Mr. A. K. Prasad, Adv. for R-4 Mr. Rahul Verma, AAG for State of Uttarakhand P & A Law Offices
FOR HEARING			
5.	Original Application No. 136/2017	Archana Yadav Vs. Union of India & Ors.	Mr. Upendra Pratap Singh, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for MoEF Mr. B. V. Niren, Adv. for MoUD Mr. Tarunvir Singh Khehar, Adv. Mr. Abhishek Yadav, Adv. for State of UP Mr. D. Bhadra, Adv. for NBCC Ms. Deep Shikha Bharati, Adv. for MoEF
6.	Original Application No. 317/2015 (M.A. No. 831/2015 & M.A. No. 402/2017)	Rashid Ali Warsi Vs. UPSIDC Ltd. Ors.	Dr. Ajay Kumar & Mr. Nandlal Kumar Mishra, Adv. for the Applicant Mr. Rajesh Raina, Adv. for R-1 Mr. Pradeep Mishra, Adv. for R-2 & 3 Mr. Abhishek Yadav, Adv. for R-4 Mr. Shubhankar Jha, Adv. for MPPCB Mr. Rajkumar, Adv. for CPCB Mr. Ravi P. Mehrotra, Adv. for UPSIDC Mr. Ashish Batra, Adv. Mr. Pradeep Jain, Adv. Mr. Rahul Pratap, Adv. Mr. R. K. Singh, Adv.

7.	Original Application No. 100/2014 (M.A No. 302/2014, M.A. No. 989/2015, M.A. No. 136/2016, M.A. No. 380/2016 & M.A. No. 562/2017)	Dr. A. Kishan Rao & Ors. Vs Union of India & Ors.	Mr. M.C. Mehta, Sr. Adv. with Mr. Rahul Shukla, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R – 1 Mr. Abhishek Paruthi, Adv. for R - 2 Mr. B. V. Niren, Adv. for R – 3 Mr. Kailash Nath Pandey, Adv. for R-4 Mr. Nikhil Nayyar, Adv. for R – 5 Mrs. D. Bharathi Reddy, Adv. for R-6 Mr. Pinaki Misra, Sr. Adv. Ms. P. Venkat Reddy, Adv. for Telangana Ms. Praseena Joseph, Adv. State P.C.B Mr. Rajkumar, Adv. for CPCB Mr. S. Uday Kumar Sagar, Adv. Mr. R. Santhnankrishnan, Adv.
8.	Original Application No. 124/2015 (M.A. No. 375/2016, M.A. No. 308/2017, M.A. No. 310/2017, M.A. No. 327/2017, M.A. No. 637/2017, M.A. No. 644/2017, M.A. No. 649/2017, M.A. No. 650/2017, M.A. No. 669/2017 & M.A. No. 685/2017)	Sumitra Devi Vs. CPCB & Ors.	Mr. Saurabh Sharma & Mr. Gaurav Bhardwaj, Adv. for Applicant Mr. Raj Kumar, Adv. for R-1 Mr. S. S. Shamsheery, AAG for R-2 & 5 Mr. Raj Panjwani, Sr. Adv. with Mr. Amit Lubhaya, Adv. for R-4 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-6 to 8 Mr. Shiv Mangal Sharma, AAG for State of Rajasthan Mr. Vijay Singhal, CEE for RSPCB Mr. Pawan Upadhyay, Adv. for R-9 Mr. Vibhuti Sushant Gupta, Adv. Dr. Sarbjit Sharma, Adv. Mr. Roopali Singh & Sayobani Basu, Adv. Mr. B. V. Niren, Adv. for CGWA Mr. Krishna Kumar Singh, Adv. for MoEF Mr. S. K. Bhattacharya, Adv. PSP Legal Mr. Vivek Chib, Adv. Mr. Manav Gupta, Adv. Mr. Arjun Syal, Adv.
9.	Original Application No. 127/2016 (M.A. No. 309/2017, M.A. No. 636/2017, M.A. No. 644/2017, M.A. No. 657/2017, M.A. No. 684/2017 & M.A. No. 724/2017)	Dr. Laxman Raghav Vs. State of Rajasthan & Ors.	Mr. Rahul Khurana, Adv. for Applicant Mr. Rajkumar, Adv. for R-3 Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-4 Mr. Anuj Bhandari, Adv. for R-6 Ms. Sharmila Upadhyay, Adv. for R-7 Mr. Pawan Upadhyay, Adv. for R-9 Mr. Mamta Tandon, Adv. Mr. Vivek Kumar Tandon, Adv. Mr. Rakesh Kumar, Adv. Mr. Ankit Anandraj Shah, Adv. Mr. Asif Ahmed, Adv.
10.	M.A. No. 664/2017 IN Appeal No. 11/2017	Arvind Press Caps Limited Vs. Rajasthan State Pollution Control Board	Mr. Vivek Chib, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Mr. Raj Kumar, Adv. for CPCB Mr. Asif Ahmed, Adv.

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